

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

122. C.P. 45/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Bhavik Rashmi Bhimjiyani

V/s.

Safal Developers Pvt Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Ld. Counsel appearing for the Petitioner, Ms. Dilsha Shetty, Ld. Counsel appearing for the Respondent No.1, Mr. Nausher Kohli a/w. Narendra Devvanshi i/b Kapesh Joshi Associates and Ld. Counsel appearing for the Respondent No.2 & 3, Mr. Mustaqueen Bagsaria are present.

The Ld. Counsel appearing for the Respondent points that they received an application for waiver filed by the Petitioner, however, the Ld. Counsel for the Petitioner is not aware of the same.

Let proper instruction be received by the Ld. Petitioner.

List this matter on **30.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)